

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 19.01.2021 (TUESDAY)

COURT – II (VIRTUAL MODE)

02:30 PM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Direction

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 163 of 2020	Amarjeet Singh Keer Vs. Keer Ventures Pvt. Ltd. & Ors.	Prachi Johri	Shyam Kapadia-R1, R3 & R4 Rahul Kochar-R2 Sawinder-R3 Prabudh Singh-R7 Kunal Chheda-R8

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**By the order of Hon'ble Acting Chairperson
-sd/-
Registrar**